

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: JAIPUR BENCH: JAIPUR.

O.A.No.599/93

Date of order: 4.6.1997

Harish Chand Khamani S/o Shri Sunder Khamani,  
resident of H.No.4/557, Dargah Bazar, Ajmer.

: Applicant

Versus

1. Union of India through General Manager,  
Western Railway, Churchgate, Bombay.
2. The Divisional Railway Manager,  
Western Railway, Ajmer.

: Respondents

Mr. Shiv Kumar, Advocate, brief-holder for  
Mr. J.K.Kaushik, counsel for the applicant  
Mr. Manish Bhandari, counsel for respondents

CORAM:

HON'BLE SHRI O.P.SHARMA, MEMBER (ADMINISTRATIVE)  
HON'BLE SHRI RATAN PRASAD, MEMBER (JUDICIAL)

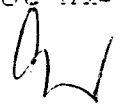
ORDER

(PER HON'BLE SHRI O.P.SHARMA, MEMBER (ADMINISTRATIVE))

In this application under Section 19 of the  
Administrative Tribunal's Act, 1985 Shri Harish Chand  
Khamani has prayed that the respondents may be directed  
to compute the vacancies correctly for the post of Typist  
for the years 1989, 1990 and 1991 and they may be directed  
to promote the applicant to the post of Typist against  
the vacancies of the year 1989.

2. Reply has been filed by the respondents, to which  
a rejoinder has been filed by the applicant.

3. We have heard the learned counsel for the applicant  
and the learned counsel for the respondents. The learned  
counsel for the respondents has produced before us  
certain documents to show that the applicant has since  
got his cadre changed and has now been appointed as a



(11)

Clerk scale Rs. 950-1500 in the E.M. Department under the D.F.M. Ajmer vide order dated 16.12.1996. Another document of the same date shows that the applicant has also joined duty on the said post. In these circumstances since the applicant is no longer in the earlier cadre with regard to which he had a grievance, the application has become infructuous. It is, therefore, dismissed as having become infructuous. However, still if the applicant has any grievance in this matter he is at liberty to file a fresh application in accordance with the Rules. The documents produced before us are taken on record. *No order as to costs.*

  
(RATAN PRAKASH)  
MEMBER (J)

  
(O.P. SHARMA)  
MEMBER (A)